

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 319 OF 2018 & IA No. 1534 OF 2018**

**Dated: 18th October, 2019**

**In the matter of:**

**Roha Dyechem Private Limited**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.12.2019**.

**Court Master**

NR